


FORM G		
INVITATION FOR EXPRESSION OF INTEREST FOR		
[SWARNA HOSPITAL PRIVATE LIMITED] OPERATING IN [HOSPITAL]		
AT [C-1, JAYDEV VIHAR, BHUBANESWAR-751013]		
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India		
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SWARNA HOSPITAL PRIVATE LTD., CIN- U00093OR2005PTC008471
2.	Address of the registered office	C-1, Jaydev Vihar, Bhubaneswar-751013
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	C-1, Jaydev Vihar, Bhubaneswar-751013
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	Nil, it is due to it was under possession of the Central Bank of India as per SARFAESI Act, 2002 and non-operative since FY 2015 onwards
7.	Number of employees/ workmen	N/A
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Refer the detailed related documents to be provided on request to RP at email-swarnahospital2015@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Refer the detailed Invitation of Interest to be provided on request to RP at email-swarnahospital2015@gmail.com
10.	Last date for receipt of expression of interest	21.07.2023
11.	Date of issue of provisional list of prospective resolution applicants	31.07.2023
12.	Last date for submission of objections to provisional list	05.08.2023
13.	Process email id to submit EOI	swarnahospital2015@gmail.com
 Sri Chaitanya Kumar Ray , Resolution Professional RP Reg. No.- IBBI/PA-003/IP-N00032/2017-18/10260 Place: Bhubaneswar MIG-26, Manarama Estate, Rasulgarh, Bhubaneswar-751010 Date: 06.07.2023 for Swarna Hospital Private Limited		

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